(c) what is the time-frame for providing this toilet facility in rural areas all over the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) Yes, Sir. There is provision of constructing community toilet blocks for women in villages in the Total Sanitation Campaign (TSC) projects.

(b) The normative unit cost of such complexes is Rs. 2.00 lakh. There is no standard design developed for such toilet complexes primarily because TSC implementing agencies at the district and village level have been given the flexibility to choose their own design options as per local requirement.

(c) In order to extend sanitation coverage throughout the country, Government of India is promoting construction of individual household latrines (IHHL) as well as community toilet complexes under a demand driven and people centred programme, namely the Total Sanitation Campaign. TSC projects are under implementation in 398 districts of the country. These projects are demand driven and are sanctioned or receipt of requests from State Governments. It is intended to sanction implementation of TSC projects in all districts of the country by end of the Xth Plan, subject to receipt of necessary proposals from the States.

Drinking water project of Andhra Pradesh awaiting clearance

1578. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any project for drinking water supply costing Rs. 58.97 crores and supported by the Government of Netherlands, of the Government of Andhra Pradesh is pending before the Ministry.

(b) if so, when such a proposal for clearance has been received in the Ministry; and

(C) the action that has been taken on the request?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA) (a) to (b) State Government of Andhra Pradesh has submitted a project proposal "Community owned and Managed Drinking Water Supply and Environment Project-AP-III

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Vizianagaram District" for Netherland assistance on 13.07.2001 which was subsequently revised by the State Government on 08.03.2002. Department of Drinking Water Supply examined the project and communicated technical approval to the Department of Economic Affairs (DEA), Ministry of Finance on 18.07.2002.

The Department of Economic Affairs informed that Government of Netherlands, Royal Netherlands Embassy did not consider the project in accordance with Dutch policy regulations.

Enhancement of budgetary allocation for rural development

1579. SHRI HARISH RAWAT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government propose to enhance budgetary allocation for rural development;

(b) if so, the details thereof;

(c) whether Government has identified some specific region based schemes in the State of Uttaranchal for rural development; and

(d) if so, the break up of the allocation for above such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) to (d) The three Department of the Ministry of Rural Development are implementing a number of rural development programmes including wage employment, self employment, rural-infrastructure development and providing basic amenities like drinking water and sanitation etc. During the current financial year *i.e.* 2004-05, the total budget allocation for the rural development programmes is Rs. 15998.40 crore as against budget estimates-of Rs. 14070.00 crore for the year 2003-04. The Finance Minister in his budget speech has announced that the poor will have a first charge not only on the additional sum of Rs. 10,000 crore of GBS but also on the entire Plan funds that the Planning Commission will reallocate. All the programmes of the Ministry of Rural Development are being implemented in Uttaranchal also and no specific region based scheme has been identified in that State.

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